

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:4831

ANSWERED ON:24.04.2003

SPREADING OF INDECENT CULTURE BY FOREIGN CHANNELS

A. VENKATESH NAIK;CHANDRAKANT BHAURAO KHAIRE

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

(a): whether the foreign channels are spreading indecent culture through their channels in the country, particularly in major cities; and

(b) if so, the steps being taken by the Government to check invasion of Indian culture and the spread of influence of obscenity through foreign channels ?

**Answer**

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD)

(a) & (b): Complaints/suggestions are received from time to time expressing concerns about programmes telecast on TV Channels.

The programmes of all Satellite Channels, when transmitted through cable television networks in the country, are required to adhere to the Programme and Advertising Codes prescribed under the Cable Television Networks (Regulation) Act, 1995 and Rules framed thereunder. The Programme Code prohibits carriage of such programmes in Cable Service, which offend good taste or decency, contain anything obscene and are not suitable for unrestricted public exhibition.

Government has constituted two Inter-Ministerial Committees under Section 20 of the Cable Television Network (Regulation) Act 1995, to look into violations of the Programme and Advertising Code. On the recommendations of these Committees, appropriate action is taken against TV Channels for violation of the provisions of the Codes.